

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 20-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
HEARING				
1	B.A. in SPL CASE MCOC	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
2	Cri. Rev	536/2018	A.S. Abrol @ MA 1060- 2018 V/s.. Shiv Kumar Katariya and the State of Maharashtra	
REPLY				
3	BA in Mcoc Spl	14/2015	Dyananad Mahabal Jatan V/s.. DCB CID A.E.Cell	